

HIGH COURT OF CHHATTISGARH: BILASPUR

ORDER

No. 841/Confdl./2016
II-3-1/2016

Bilaspur, dated the 03 December, 2016

The following Civil Judges Class-II as mentioned in Column no. (2) of the table below are, hereby, transferred from the place mentioned in Column No. (3) to the place shown in Column No. (4) in the Revenue District mentioned in Column No. (5) and are posted in the capacity as mentioned in Column No. (6) from the date they assume charge of their office(s): -

TABLE

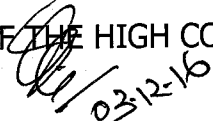
S. No.	Name & presently posted as	From	To	Revenue District	Posted as
(1)	(2)	(3)	(4)	(5)	(6)
1.	Ku. Tanu Shree Gavel, IV Addl. Judge to the Court of I C.J.-II	Durg	Durg	Durg	I Civil Judge Class-II
2.	Ku. Chetna Thakur, I Addl. Judge to the Court of I C.J.-II	Durg	Durg	Durg	II Civil Judge Class-II
3.	Ku. Jasvinder Kaur Ajmani, VII Addl. Judge to the Court of I C.J.-II	Durg	Durg	Durg	III Civil Judge Class-II
4.	Ku. Barkha Rani Kasar, II Addl. Judge to the Court of I C.J.-II	Durg	Durg	Durg	VII Civil Judge Class-II
5.	Ku. Khileshwari Sinha, V Addl. Judge to the Court of I C.J.-II	Durg	Durg	Durg	IX Civil Judge Class-II
6.	Ku. Amrita, III Addl. Judge to the Court of I C.J.-II	Durg	Durg	Durg	XI Civil Judge Class-II
7.	Shri Ramesh Kumar Chauhan, II Addl. Judge to the Court of I C.J.-II	Korba	Korba	Korba	Civil Judge Class-II
8.	Shri Lokesh Kumar, VII Addl. Judge to the Court of I C.J.-II	Raipur	Raipur	Raipur	II Civil Judge Class-II

Contd. 2/-

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9.	Shri Gulapan Ram Yadav, I Addl. Judge to the Court of I C.J.-II	Raipur	Raipur	Raipur	III Civil Judge Class-II
10.	Ku. Amita Jaiswal, VIII Addl. Judge to the Court of I C.J.-II	Raipur	Raipur	Raipur	IV Civil Judge Class-II
11.	Shri Satyanand Prasad, II Addl. Judge to the Court of I C.J.-II	Raipur	Raipur	Raipur	XI Civil Judge Class-II
12.	Ku. Neha Usendi, III Addl. Judge to the Court of I C.J.-II	Raipur	Raipur	Raipur	XII Civil Judge Class-II
13.	Shri Anant Deep Tirkey, IV Addl. Judge to the Court of I C.J.-II	Raipur	Raipur	Raipur	XIII Civil Judge Class-II
14.	Shri Bhavesh Kumar Watti, V Addl. Judge to the Court of I C.J.-II	Raipur	Raipur	Raipur	XIV Civil Judge Class-II
15.	Ku. Astha Yadav, III Addl. Judge to the Court of I C.J.-II	Surajpur	Surajpur	Surajpur	II Civil Judge Class-II
16.	Ku. Apurva Khare, II Addl. Judge to the Court of I C.J.-II	Ambikapur	Ambikapur	Surguja (Ambikapur)	III Civil Judge Class-II
17.	Shri Devashish Thakur, Addl. Judge to the Court of I C.J.-II, Ambikapur	Ambikapur	Ambikapur	Surguja (Ambikapur)	IV Civil Judge Class-II

BY ORDER OF THE HIGH COURT


(RAMASHANKAR)
I/C REGISTRAR GENERAL

Endt. No. B42 /Confdl./2016
II-3-1/2016

Bilaspur, dated the 03 December, 2016

Copy forwarded to: -

- (1) Private Secretary to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information of his Lordship.


Contd. 3/-

- (2) Private Secretary to Hon'ble Shri Justice Pritinker Diwaker, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (3) Private Secretary to Hon'ble Shri Justice Prashant Kumar Mishra, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (4) Private Secretary to Hon'ble Shri Justice Manindra Mohan Shrivastava, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (5) Private Secretary to Hon'ble Shri Justice Goutam Bhaduri, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (6) Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (7) Private Secretary to Hon'ble Shri Justice P. Sam Koshy, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (8) Private Secretary to Hon'ble Shri Justice Chandra Bhushan Bajpai, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (9) Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (10) Private Secretary to Hon'ble Shri Justice Rajendra Chandra Singh Samant, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (11) Private Secretary to Hon'ble Shri Justice Anil Kumar Shukla, High Court of Chhattisgarh, Bilaspur for information of his Lordship.
- (12) Private Secretary to Registrar General, High Court of Chhattisgarh, Bilaspur for information.
- (13) Registrar (Vigilance/ I. & E./ Judicial/Computerisation), High Court of Chhattisgarh, Bilaspur for information.
- (14) Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.
- (15) Principal Secretary, Government of Chhattisgarh, Law & Legislative Affairs Department, Mahanadi Bhawan (Capital Complex) , Mantralaya, New Raipur for information.
- (16)
 - (a) Ku. Tanu Shree Gavel, IV Addl. Judge to the Court of I C.J.-II, Durg,
 - (b) Ku. Chetna Thakur, I Addl. Judge to the Court of I C.J.-II, Durg,
 - (c) Ku. Jasvinder Kaur Ajmani, VII Addl. Judge to the Court of I C.J.-II, Durg,
 - (d) Ku. Barkha Rani Kasar, II Addl. Judge to the Court of I C.J.-II, Durg,
 - (e) Ku. Khileshwari Sinha, V Addl. Judge to the Court of I C.J.-II, Durg,
 - (f) Ku. Amrita, III Addl. Judge to the Court of I C.J.-II, Durg,
 - (g) Shri Ramesh Kumar Chauhan, II Addl. Judge to the Court of I C.J.-II, Korba,
 - (h) Shri Lokesh Kumar, VII Addl. Judge to the Court of I C.J.-II, Raipur,
 - (i) Shri Gulapan Ram Yadav, I Addl. Judge to the Court of I C.J.-II, Raipur,
 - (j) Ku. Amita Jaiswal, VIII Addl. Judge to the Court of I C.J.-II, Raipur,
 - (k) Shri Satyanand Prasad, II Addl. Judge to the Court of I C.J.-II, Raipur,
 - (l) Ku. Neha Usendi, III Addl. Judge to the Court of I C.J.-II, Raipur,
 - (m) Shri Anant Deep Tirkey, IV Addl. Judge to the Court of I C.J.-II, Raipur,
 - (n) Shri Bhavesh Kumar Watti, V Addl. Judge to the Court of I C.J.-II, Raipur,
 - (o) Ku. Astha Yadav, III Addl. Judge to the Court of I C.J.-II, Surajpur,
 - (p) Ku. Apurva Khare, II Addl. Judge to the Court of I C.J.-II, Ambikapur,
 - (q) Shri Devashish Thakur, Addl. Judge to the Court of I C.J.-II, Ambikapur

for information and compliance. They are directed to take charge at their new place of posting on or before 05th December, 2016.

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- (17) District & Sessions Judge, Balod/ Baloda-Bazar/ Bemetera/ Bastar at Jagdalpur/ Bilaspur/ Dakshin Bastar at Dantewara/ Dhamtari / Durg / Janjgir-Champa/ Jashpur at Jashpurnagar/ Kabirdham at Kawardha/ Kondagaon/ Koriya (Baikunthpur)/ Korba/ Mahasamund/ Raigarh/ Raipur/ Rajnandgaon/ Surguja at Ambikapur / Surajpur/ Uttar Bastar (Kanker) for information.
- (18) Additional Registrar (Judicial/ D.E. & E./ Admn./ S. & A. Cell/ M.), High Court of Chhattisgarh, Bilaspur for information.
- (19) Officer-on-Special Duty, High Court of Chhattisgarh, Bilaspur for information.
- (20) Additional Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur for information.
- (21) Budget Officer, High Court of Chhattisgarh, Bilaspur for information.
- (22) Deputy Registrar (Copying & Writ/ Criminal / Civil/ D.E./ Works & Protocol/ Vigilance and I.&E./ R.G./ Estt.), High Court of Chhattisgarh, Bilaspur for information.
- (23) Member-Secretary, Chhattisgarh State Legal Services Authority, Vidhik Sewa Marg, Bilaspur for information.
- (24) In-charge, NIC High Court Computer Cell, High Court of Chhattisgarh, Bilaspur with a direction to upload this order in the official web-site of this High Court.
- (25) Section Officer/In-charge, Accounts/ Budget/ Checker/ Complaint/ Criminal /Civil/ Confidential/ District Establishment/ Establishment / I. & E./ Juvenile Justice Cell/ Library/ Litigation/ Pension / Protocol/ Record Room (Admn.)/ S. & A. Cell/Vigilance/Works/ Writ/ Central Filing Sections, High Court of Chhattisgarh, Bilaspur for information and necessary action.
- (26) Accountant General, Zero Point, Baloda-Bazar Road, Raipur for information.
- (27) Deputy Controller, Government Regional Press, Khairagarh Road, Rajnandgaon, Chhattisgarh with a request to publish it in the forthcoming issue of Chhattisgarh Gazette.


03-12-16

(RAMASHANKAR)
I/C REGISTRAR GENERAL